

OFFICE OF THE DISTRICT & SESSIONS JUDGE (SOUTH)  
DISTRICT COURT COMPLEX : SAKET, NEW DELHI

ORDER NO. 13 /2016

Dated : 25<sup>th</sup> February, 2016

In partial modification of earlier Order No.40/2015 dated 07.07.2015 and Order No. 52/2015 dated 06.10.2015, the Committee is hereby reconstituted as under to look into the request and suggestions/grievances of District & Sessions Courts Employees Welfare Association (Regd.), South District :-

- a) Sh. Vimal Kumar Yadav, Addl. Session Judge/Officer In-Charge (Administration Branch - II)
- b) Sh. Raj Kumar Chauhan, Addl. District Judge/Officer In-Charge, (Space Allotment Committee) and (Administration Branch - I)
- c) Sh. Ajay Kumar Kuhar, Spl. Judge, NDPS/ Officer In-Charge (Security Cell)
- d) Sh. Inderjeet Singh, Addl. District Judge/Officer In-Charge (Record Rooms)
- e) Sh. Pawan Singh Rajawat, Administrative Civil Judge

These Members of the Committee will be Ex-officio Members as per the Branches allotted to them for supervision and the senior most officer amongst them would be the Chairperson of the Committee.

All correspondence with the Hon'ble High Court or other Authorities shall be done only through the undersigned. All the official communications to the District & Sessions Judges of other Districts or their Branches be addressed to the concerned Ld. District & Sessions Judge and only under instructions of the undersigned.

  
(Anu Malhotra)

District & Sessions Judge (South)  
District Courts Complex, Saket, New Delhi.

No. Genl. Admn./SD/AM/Saket/2016/ 5494-5530

New Delhi, 25/02/16

Copy to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. All the Ld. District & Sessions Judges of Headquarters, North-West, South-East, South-West, East, Shahdara, New Delhi, North, West and North-East.
3. All the Members of the Committee.
4. The Public Relation Officer, Saket Courts Complex, New Delhi.
5. The Vice President, District & Sessions Courts Employees Welfare Association (Regd.), South District.
6. The Website Committee, Tis Hazari Court, Delhi with a request to upload the same on the website of Delhi District Court and District Court Saket, New Delhi. TAC
7. Secretary attached to the undersigned.
8. Guard File.

  
(Anu Malhotra)

District & Sessions Judge (South)  
District Courts Complex, Saket, New Delhi.